राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ (National Company Law Tribunal) (Bench: Allahabad)

सी0 पी0 नं0/ CP No. 29/110/2009

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १९.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रकः

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-19,09.2017

कम्पनी का नाम:

NAME OF THE COMPANY: J. B. Daruka Put. 12d.

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT:

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1 2	Addinged M	Maji Advocate	Petition e	Altifethelia).

CP No. 29/ND/2009

Advocate, Abhijit Mukherjee for the petitioner. It is informed that an appeal preferred against the impugned order dated 27th July, 2017 of this Tribunal is now subjudice before the Hon'ble NCLAT, which is likely to come for hearing on 21st September, 2017.

Keeping in view of this, a fresh hearing date of hearing can be fixed after the hearing date before the Hon'ble NCLAT.

Hence, the matter be listed on 13th October, 2017.

Dated:19.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by P.K.Jyoti